

**F. No. J-11018/1/2019-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi
Dated 7th March, 2019

ORDER

In supersession of this Department's earlier Order No. 30(2)/2013-Judl. dated 26.02.2014 regarding Senior Arbitration Panel Counsel for conducting Arbitration cases for the Central Government before the Arbitrators at Delhi, Mumbai & Chandigarh, the President is pleased to engage following Advocates as Senior Arbitration Panel Counsel for conducting Arbitration cases for the Central Government before the Arbitrators at **Delhi** for a period of three years with effect from the date of this order or until further orders whichever is earlier:

For Arbitration cases at DELHI

SENIOR ARBITRATION PANEL COUNSEL

Sl.No.	Name of the Advocate (S/Shri)	Contact details	Enrollment No.
1.	Kaylashnath Pillay	116, Supreme Enclave, Mayur Vihar, Phase-I, Delhi-91 Mob: 9871017940 Tel: 011-22755562	--
2.	Aman Sinha	20, Supreme Enclave, Mayur Vihar-I, Delhi-110091 Mob: 9811072323 Email: amansinha.law@gmail.com	--
3.	Brijender Chahar	188, Supreme Enclave, Mayur Vihar Phase-1, Delhi-110091	D/524/1986
4.	Chetan Sharma	K-8, IInd Floor, Jangpura Ext. New Delhi. Mob: 9810010757	--
5.	Neeraj	B-505, Abhiyant Appartment, Vasundhara, Enclave, Delhi-110096 Mob: 9811075937	D-118/1994
6.	Sandeep Kumar Mahapatra	F-112, City Apartments, Vasundhara Enclave, Delhi-96 Mob: 9811472444	D/412-E/2000
7.	K. L. Janjani	37, Lawyers' Chamber, Old Block, Supreme Court of India, New Delhi-110001. Mob: 9810006145 Tel: 26673327 Email: kjyotika@gmail.com	D/251/1988
8.	V. V. V. M.B.N.S. Patabhi Ram	B-34, Kakateeya Apartments, Plot No. 86, I. P. Extension, Patpargunj, Delhi-110092. Mob: 9968010188, 9891868038 Email: Ram_apexcourt@yahoo.co.in	AP/1788/2001

9.	Barun Kumar Sinha	155-A, Pocket-IV, Mayur Vihar, Phase-I, Delhi Mob: 9811251792	--
10.	Kiran Bala Sahay	12, Old Lawyers' Chamber, Supreme Court of India, New Delhi-110001 Mob: 9871184574 Email: sahaykiranbala@gmail.com	--
11.	Mukul Singh	W-139, Greater Kailash-1, New Delhi-48 Mob: 9971359512	--
12.	P.V. Yogeswaran	29, Lawyers' Chamber, Supreme Court of India, New Delhi 110001 Mob: 9810622382 Email: advocateyogi@yahoo.com	--
13.	Vikas Mahajan	B-41, Jangpura Extension, New Delhi-110014 Mob: 9810196050 Tel: 011-43506955	--
14.	Ajay Diggpaul	Lawyer's Chamber No. 138-139, Patiala House Court, New Delhi-110001 Mob: 9811157265 Tel: 011-23382949	--
15.	Virender P. Singh Charak	B-4/162, Safdarjung Enclave, New Delhi Mob: 9891695077	D-181/1990
16.	Ms. Suman Chauhan	E-201, Basement, Amar Colony, Lajpat Nagar-IV, New Delhi-24. Mob: 9811331063 Email: jusassociates9@gmail.com	D/826/1997
17.	Rajesh Singh Chauhan	PP-3, First Floor, Laxmi Nagar, Delhi-110092, Mob: 9811861120 email: rajeshsinghchauhan1@gmail.com	--
18.	Bijan Kumar Singh	Ch.No.714, Lawyers Block, Saket Court, New Delhi Mob: 9810736922	D/279/1994
19.	Arti Bansal	Lawyers Chamber No. 80 & 88, Patiala House Courts New Delhi-110001 Mob: 9999442349	D/1526/95
20.	Piyush Hans	Chamber No. G-10, 30, Rouse Venue, Delhi Mob: 8708979863	D/328/2008
21.	Santosh Kumar	E-467, Ground Floor, DDA Flat, Bindapur, Pocket-3, Dwarka, New Delhi-110059. Email: Santoshkrs01@gmail.com Mob: 9310747175, 9015966065	D/2063/2006
22.	Chiranjiv Kumar	55, A, DDA Flats, Mata Sundri Road, New Delhi-110002 Mob: 9810657124	D/1347/2000
23.	Sushil Kumar Pandey	471, Lawyers Chamber, Block-I, Delhi High Court, Shershah Road, New Delhi Mob: 9873099031, 9873588234	D/456/2004

24.	Himanshu Pathak	16/2, Ground Floor, Doctor's Lane, Gole Market, New Delhi-110001. Mob: 9643121390 Email: hpathak1951@gmail.com	D/4179-A/2010
25.	Rahul Singh	Chamber No. 460, Patiala House Courts, New Delhi-1 Mob: 9717549549	--
26.	S. N. Parashar	267, Patiala House Courts, New Delhi-110001.	--
27.	Mrs. Revathy Raghvan	116 A, Pocket 1, Mayur Vihar Phase-I, Delhi-110091. Mob: 9311103099 Tel: 011-22755141	--
28.	Ms. K. Iyer	J-1839, 2 nd Floor (RS), Chittaranjan Park, New Delhi-110019 Mob: 9810212890 Tel: 011-26442886, 26239670 FAX: 011-26442886	--
29.	M. U. Khan	C-166, Vivek Vihar-1, Delhi-95 Mob: 9810239237 Tel: 011-22164785	--
30.	Dr. Kumar Jwala	Chamber No. 10-A, Patiala House Court Complex, New Delhi-1 Mob: 9891055965 Tel: 011-23387079	--
31.	Ravinder Kumar Sharma	Plot No. D/35/B, Block-D, West Block Friends Enclave, Mundka, Delhi-41 Mob: 9312338822	--
32.	Niraj Kumar	Lawyers Chamber No. 316, Civil wing, Tis Hazari Court, Delhi-54 Mob: 9810020341, 9999941171	--
33.	Sanjeev Yadav	26, Krishan Kunj Colony, Laxmi Nagar, Delhi-110092 Mob: 9868099500 Tel: 011-65592978	--
34.	Ashok Kumar	115, Laxmi Bai Nagar, New Delhi-23 Mob: 9810247088 Tel: 011-26881668	--
35.	Gajendra Singh Yadav	A-109, Upper Ground Floor, Right Side, Hari Nagar Clock Tower Market, New Delhi-110064 Mob: 9811163723 Email: gajendray@yahoo.in	UP/3842/1983

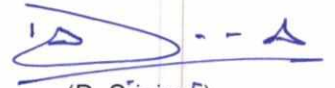
2. The engagement of the aforesaid Advocates will be governed by the terms & conditions contained in this Department's OM No. 30(3)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


 (S. R. Mishra)
 Additional Secretary

Copy for information to:

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Ms. Maninder Acharya, the Ld. ASGI, High Court of Delhi, C-390 LGF, Defence Colony, New Delhi-110024
3. The Registrar, High Court of Delhi.
4. The Incharge, Central Agency Section, Supreme Court of India.
5. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
6. The Incharge, Litigation (Lower Court) Section, Tis Hazari Courts, Delhi.
7. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
8. All the Sr. Arbitration Panel Counsel figuring in the table above.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. For uploading on website of this Department i.e. www.legalaffairs.gov.in for the information of all concerned.
11. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

Tel.011-23384945

Email: judicial-dla@nic.in

F. No. J-11018/1/2019-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

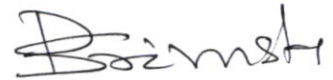
Shastri Bhawan, New Delhi
Dated 24th March, 2022

ORDER

With reference to this Department's earlier Order of even number dated 07.03.2019 regarding engagement of Senior Arbitration Panel Counsel for conducting Arbitration matters before the Arbitrators at Delhi, the President is pleased to extend the terms of all the 35 Senior Arbitration Panel Counsel figuring in the aforesaid Order dated 07.03.2019 until further orders.

2. The engagement of the aforesaid Advocates will be governed by the terms & conditions contained in this Department's OM No. 30(3)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(R. K. Srivastava)

Joint Secretary & Legal Adviser

Copy for information to:

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Chetan Sharma, Addl. SGI for High Court of Delhi.
3. The Registrar, High Court of Delhi.
4. The Incharge, Central Agency Section, Supreme Court of India.
5. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
6. The Incharge, Litigation (Lower Court) Section, Tis Hazari Courts, Delhi.
7. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. For uploading on website of this Department i.e. www.legalaffairs.gov.in for the information of all concerned.
10. Guard File/Judicial Section with 5 spare copies.



(L. C. Dabaria)

Assistant Legal Adviser (Judicial)

Tel.011-23384831

Email: judicial-dla@nic.in

F. No. J-11/1/2021-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)


Shastri Bhawan, New Delhi,
Dated 14th September, 2021

ORDER

The President is pleased to accept the resignations of the two panel counsel figuring in the table below with effect from **22.03.2021**. Consequently, their names occurring in various orders of this Department, as mentioned under column-IV of the table below, stand deleted:

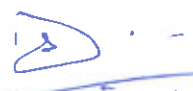
Sl. No.	Name of Advocate	Name of Court & Category of Panel	Detail of the order of empanelment
I	II	III	IV
1.	Shri Vikas Mahajan	Central Government Standing Counsel for High Court of Delhi, & Senior Arbitration Panel Counsel for conducting Arbitration cases at Delhi	No. J-11017/11/2015-Judl.(Part-1) dated 16.12.2016 read with No. J-11017/2/2019-Judicial (Part-4) dated 30.12.2019 & No. J-11018/1/2019-Judicial dated 07.03.2019
2.	Shri Akshay Makhija	Central Government Standing Counsel for High Court of Delhi	No. J-11017/11/2015-Judl.(Part-1) dated 16.12.2016 read with No. J-11017/2/2019-Judicial (Part-4) dated 30.12.2019

2. Hindi version of this order will follow.


(R. S. Verma)
Additional Secretary

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. The Registrar, High Court of Delhi, New Delhi.
3. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
4. The Ld. Additional Solicitor General of India, High Court of Delhi, Shri Chetan Sharma.
5. Both the Advocates figuring in the table above.
6. Cash (LA) Section, with request to stop payment of retainership fee to the above two ex-CGSCs with effect from 22.03.2021.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office/spare copies.


(D. Srinivas)
Section Officer (Judicial)
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F. No. J-11018/2/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

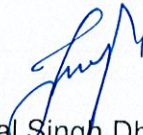
Shastri Bhawan, New Delhi,
Dated the 27th March, 2024

ORDER

The President is pleased to accept the resignation of **Shri Barun Kumar Sinha**, Senior Arbitration Panel Counsel at Delhi, with effect from 02.03.2024.


2. Consequently, the name of Shri Barun Kumar Sinha, Advocate, appearing at the Serial No. '9' in the list of Senior Arbitration Counsel in this Department's Order No. J-11018/1/2019-Judicial dated 07.03.2019 (to be read with Order No. J-11018/1/2019-Judicial dated 24.03.2022), stands omitted.

3. Hindi version of this order will follow.


(Jaspal Singh Dhanju)
Deputy Legal Adviser (Judicial)

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri Barun Kumar Sinha, Advocate.
4. All the other Sr. Arbitration Counsel at Delhi as per Order dated 07.03.2019.
5. The Pay and Account Office, Department of Legal Affairs, New Delhi.
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office copy.


(Kumar Gaurva)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in

F. No. J-11013/69/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 14th June, 2024

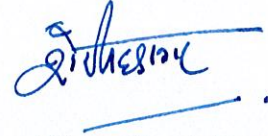
ORDER

The President is pleased to remove the names of following eight Advocates from the panel of Senior Arbitration Counsel with immediate effect:

- (i) Shri Kylasanatha Pillay
- (ii) Shri Aman Sinha
- (iii) Shri Brijender Chahar
- (iv) Shri Mukul Singh
- (v) Shri P. V. Yogeswaran
- (vi) Shri Ajay Diggpaul
- (vii) Shri Rahul Singh
- (viii) Shri Ashok Kumar

2. Consequently, the names of aforementioned Advocates occurring at serial numbers 1, 2, 3, 11, 12, 14, 25 and 34 in the table of Senior Arbitration Panel Counsel in this Department's Order No. J-11018/1/2019-Judicial dated 07.03.2019 (read with Order No. J-11018/1/2019-Judicial dated 24.03.2022), stand omitted.

3. Hindi version of this orders will follow.



(Sher Singh Dagar)
Joint Secretary & Legal Adviser

Copy (through email) to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. PS to Attorney General for India / PS to Solicitor General for India.
4. The In-charge, Central Agency Section, Supreme Court Compound, New Delhi.
5. The In-charge, Litigation (High Court) Section.
6. The In-charge, Litigation (Lower Court) Section.
7. All the eight Advocates mentioned above.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office / spare copy



(Kumar Gaurva)
Section Officer (Judicial)
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Email: judicial-dla@nic.in